

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013
CA No.

CORAM:

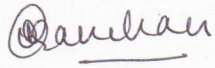

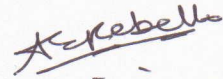
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: Shri Nakul Bubha

V/s.
M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
①	MS. KANCHAN GUPTA 1/b Vigil Juris ADV. FOR RESI NO. 2 2506	ADVOCATE	
②	Mr. Vishal Talania	1/b Rekha Chakri Adv. for R. NO. 1, 7, &	
③	Ms. Amanda Rebello for the petitioner	i/b. Bhattacha Partners	

Order

C.P. No. 06/111/CLB/MAH/2013

1. Ld. Counsels representing both the sides are present. However, Ld. Counsel of the Petitioner is seeking adjournment. The same is Granted.
2. Adjourned to 25th November, 2016. Duly communicated to both the sides.

Dated: 29.09.2016

Sd/-
Shri M.K. Shrawat
Member (Judicial)